

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.05.2019 (FRIDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr. With	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
2.	Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand	H S Sharma	Rahul Shukla
3.	Comp. App. (AT) (Ins) No. 111 of 2019	Ranjit Kapoor Vs Asset Reconstruction Company (India) Ltd. & Ors.	Mayank Bughani	Ankit jain-R1 Gautam Singhal- R2
4.	Comp. App. (AT) (Ins) No. 259 of 2019	Sukhbeer Singh Vs. Dinesh Chandra Agarwal RP, Maple Realcon Pvt Ltd & Ors.	Mrinal Harsh Vardhan	Dinesh Chandra Agarwal (RP), SS Bhati (CS)
5.	Comp. App. (AT) (Ins) No. 352 of 2019	B. Arun Eashwar & Ors. Vs. OPG Power Generation Pvt Ltd & Anr.	Pritha Srikumar Iyer	Isha Bhalla

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 322 of 2019	Suraksha Asset Reconstruction Pvt Ltd. Vs. Jindal Steel and Power Ltd & Anr.	Chitranshul A. Sinha	Priyal Chaturvedi- R1
7.	Comp. App. (AT) (Ins) No. 417 of 2019	Asset Reconstruction Company (India) Ltd. Vs. V Hotels Ltd.	Sitesh Mukherjee	
8.	Comp. App. (AT) (Ins) No. 476 of 2019	B.Karthikeyan. Vs. Nonstop Courier and Cargo Pvt Ltd.	C.Prabhu	
9.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	
10.	Comp. App. (AT) (Ins) No. 478 of 2019	Kansal Buiding Solutions Pvt Ltd. Vs. Dena Bank (Now Known as Bank of Baroda)	K.Kumar	
11.	Comp. App. (AT) (Ins) No. 479 of 2019	Yogesh Baliram Vargantwar. Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K. Mittal	
12.	Comp. App. (AT) (Ins) No. 480 of 2019	Deegee Cotsyn Pvt Ltd. Vs. Phoenix ARC Pvt Ltd.	Sumant Bharadwaj	
13.	Comp. App. (AT) (Ins) No. 481 of 2019	Super Fight Promotions Pvt Ltd. Vs. Transcend Advantage Sports Pvt Ltd.	M.K.Pandey	

14.	Comp. App. (AT) (Ins) No. 482 of 2019	M.Palanisamy Vs. Senthil Papers and Boards Pvt Ltd & Ors.	Rohit Rajershi	
15.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors.	Shikhar Mittal	
16.	Comp. App. (AT) (Ins) No. 484 of 2019	KCP Shivraman Vs. Karur Vysya Bank Ltd. & Anr.	Rhea Luthra	

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Chandra Mani Rout- R2
18.	Comp. App. (AT) (Ins) No. 129 of 2019	Beacon Courier & Cargo India Pvt Ltd. Vs. Trim India Pvt Ltd.	Puneet Singh Bindra	Ashish Aggarwal
19.	Comp. App. (AT) (Ins) No. 212 of 2019	Gaurav Agrawal Vs. TUF Metallurgical Pvt Ltd	Akshat Bajpai	Vaibhav Mahajan
20.	Comp. App. (AT) (Ins) No. 255 of 2019	Arun Kumar Jagatramka Vs. Jindal Steel & Power Ltd. & Anr.	Sandeep Bajaj	Karan Batura-R1
21.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Surekha Raman
22.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. With	Kartik Malhotra	K .V balakrishnan- R1 R S laxman-R2
23.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan- R1 R S laxman-R2
24.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors.	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S laxman-R2
25.	Comp. App. (AT) (Ins) No. 327 of 2019	Shivalik Cotsyn Pvt Ltd. Vs. Bhavesh Texco Fab Pvt Ltd	Swarnendu Chatterjee	
26.	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleries Pvt Ltd	Charu Sachdev	

After the above

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian & Ors. With	Charu Bansal	Sumant Batra-RP, K. Datta, Sumesh Dhawasn, Gyanendra Kumar
28.	Comp. App. (AT) (Ins) No. 442 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian & Anr.	Prachi Johri	Sumant Batra

		With		
29.	Comp. App. (AT) (Ins) No. 443 of 2019	Liberty House Group Pte Ltd. Vs. The Committee of Creditor of Amtek Auto Ltd & Anr.	Prachi Johri	Sumant Batra

For Hearing

30.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1- R4), Nitesh Srivastava (R6)
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Niladree Chatterjee-R(1& 2) Meenakshi Singh- R (5& 13)
2.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	Manisha Chaudhary	Saumya Gupta
3.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
4.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
5.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 549 of 2018	Babulal Vardharji Gurjar Vs Veer Gurjar Aluminium Industries Pvt Ltd. & Anr.	Rohit Rathi	Abhishek Anandi-R1 Sonal JainR2
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For Hearing (Part Heard)

7.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, GOA Vs. CCI & Ors.	Nakul Mohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)
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8.	Competition App. (AT) No. 69 of 2018	Hindustan Petroleum Corporation Ltd. Vs. Competition Commission of India & Ors. With	R.P. Kapur	Samar Bansal (R-CCI), Kunal Mehra
9.	Competition App. (AT) No. 70 of 2018	South Asia LPG Company Pvt. Ltd. Vs. Competition Commission of India & Anr.	J. Sagar	Samar Bansal (R-CCI), Kunal Mehra
10.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
11.	Competition App. (AT) No. 43 of 2018	Manoj Gupta (Proprietor, M/s. Mahalaxmi Steels) Vs. Competition Commission of India & Ors. with	Kartik Nagarkatti	Avinash Sharma (R-CCI)
12.	Competition App. (AT) No. 44 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-CCI)
13.	Competition App. (AT) No. 45 of 2018	Fortifield Security Solutions, through its Proprietor Bipin Vijay Salunke Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-CCI)
14.	Competition App. (AT) No. 46 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-CCI)
15.	Competition App. (AT) No. 47 of 2018	Sanjay Agencies & Anr. Vs. Competition Commission of India & Ors. with	Aditi Sharma	Avinash Sharma (R-CCI)
16.	Competition App. (AT) No. 49 of 2018	Lahs Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	Sameer Abhyankar	Avinash Sharma (R-CCI)
17.	Competition App. (AT) No. 56 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
18.	Competition App. (AT) No. 57 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)

19.	Competition App. (AT) No. 58 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
20.	Competition App. (AT) No. 59 of 2018	Raghunath Industry Pvt. Ltd. & Anr. Vs. Competition Commission of India & Anr. with	Malini Sud	Avinash Sharma (R-1)
21.	Competition App. (AT) No. 60 of 2018	Ecoman Enviro Solutions Pvt. Ltd. & Ors. Vs. Competition Commission of India & Ors. with	Malini Sud	Avinash Sharma (R-1)
22.	Competition App. (AT) No. 61 of 2018	Fortifield Security Solutions Vs. Competition Commission of India & Ors. With	Malini Sud	Avinash Sharma (R-1)
23.	Competition App. (AT) No. 67 of 2018	LAHS Green India Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. with	Sameer Abhyankar	Avinash Sharma (R-1)
24.	Competition App. (AT) No. 68 of 2018	Saara Traders Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Aditi Sharma	Avinash Sharma (R-CCI)

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For Hearing (Part Heard)

25.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Aishwarya Gopalkrishnan, Neelambera Sandeepan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
26.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
27.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)

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By Order
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Registrar